F. No. C-50/03/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 16th May, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Lok Sabha, 2019- Odisha- Visit of Expenditure Observers to their constituencies for re-poll- Reg.

Sirs,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp.Obs./EEPS/2019/Vol. I dated 14th May, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India on the subject mentioned above.

2. It is requested that following Expenditure Observers may be intimated not to make visit to the PC/ACs assigned to them for re-polls scheduled on 19.05.2019. However, the Expenditure Observers are requested to keep in touch with their Election Expenditure Monitoring Team and give necessary guidance and instructions telephonically.

Yours faithfully,

Encl. As above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel.No. 011-23095529

Copy to:
1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. 1

Dated: 16th May, 2019

To

1. Shri D. K. Verma, Dy. Secretary (Ad.VI A) & Nodal Officer,
   M/o Finance, Deptt. of Revenue, Central Board of Direct Taxes.
   Room No. 240A, North Block, New Delhi.
   (dinesh.verma@nic.in)

2. Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
   Dept. of Revenue, Central Board of Excise & Customs,
   Room No. 47B, North Block, New Delhi.
   (saansari1967@gmail.com)

3. Sh. Praveer Kumar, Pr. Director (Personnel) & Nodal Officer,
   O/o the Comptroller & Auditor General of India,
   9, Deendayal Upadhyaya Marg.
   New Delhi-110124
   (praveerkumar@cag.gov.in)

4. Sh. G. Kabui, Director Finance/CCA & Nodal Officer,
   Railway Board, Rail Bhavan,
   New Delhi
   (deputystores@gmail.com)

Sub:- General Election to Lok Sabha, 2019-Odisha-Visit of Expenditure Observers to their constituencies for re-polls—Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 8th May, 2019 regarding deployment of Expenditure Observers in General Elections to Lok Sabha and Legislative Assemblies of Odisha, 2019 and to state that the following Expenditure Observers are not required to make visit to the PC/ACs assigned to them for re-polls scheduled on 19.05.2019 (copy of Commission’s letter no. 495/ECI/LET/ES-II/OR-2IP/LA/2019, dated 14th May, 2019 enclosed):-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>PC</th>
<th>AC</th>
<th>No. of Booth</th>
<th>EO in AC</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>3- Sambalpur</td>
<td>19-Deogarh</td>
<td>01</td>
<td>Mr. Shashank Dwivedi IRS(C&amp;CE):2009 (R-18772)</td>
</tr>
<tr>
<td>2</td>
<td>17-Puri</td>
<td>108-Brahmagiri</td>
<td>02</td>
<td>Mr. Sandeep Maheshwari IRAS:2003 (O-20209)</td>
</tr>
<tr>
<td></td>
<td></td>
<td>109-Satyabadi</td>
<td>01</td>
<td></td>
</tr>
<tr>
<td>3</td>
<td>9- Dhenkanal</td>
<td>60-Talcher</td>
<td>01</td>
<td>Mr. Rameshwar P Meena IRS(IT):2010 (R-25601)</td>
</tr>
<tr>
<td>4</td>
<td>4- Keonjhar</td>
<td>21-Ghasipura</td>
<td>01</td>
<td>Mr. Imliimeren Jamir IRS(IT):2004 (R-19361)</td>
</tr>
<tr>
<td>5</td>
<td>18- Bhubaneswar</td>
<td>112-Bhubaneswar Central</td>
<td>01</td>
<td>Mr. Varish Chandra Shukla IRAS:2008 (O-25165)</td>
</tr>
</tbody>
</table>
2. However, the Expenditure Observers are requested to keep in touch with their Election Expenditure Monitoring Teams and give necessary guidance and instructions telephonically.

3. You are requested to intimate the concerned Expenditure Observers accordingly.

Yours faithfully,

(rajajin Jain)
UNDER SECRETARY

Copy to:-
1. The Chief Electoral Officer, Odisha, Bhubaneswar for information and necessary action. (By Camp Bag/e-mail)

2. The District Election Officer, District Sambalpur, Odisha for information and necessary action. (By e-mail)

3. The District Election Officer, District Puri, Odisha for information and necessary action. (By e-mail)

4. The District Election Officer, District Dhenkanal, Odisha for information and necessary action. (By e-mail)

5. The District Election Officer, District Keonjhar, Odisha for information and necessary action. (By e-mail)

6. The District Election Officer, District Bhubaneswar, Odisha for information and necessary action. (By e-mail)

7. The District Election Officer, District Balasore, Odisha for information and necessary action. (By e-mail)

8. The District Election Officer, District Jagatsinghpur, Odisha for information and necessary action. (By e-mail)

9. The District Election Officer, District Jajpur, Odisha for information and necessary action. (By e-mail)

10. Expenditure Observers with the request to keep in touch with their Election Expenditure Monitoring Teams and give necessary guidance and instructions telephonically. (By e-mail)

(rajajin Jain)
UNDER SECRETARY
SECRETARIAT OF THE
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 495/ECI/LET/ES-II/OR-HP-LA/2019

Dated: 14th May, 2019

To

The Chief Electoral officer,
Odisha, Bhubaneswar.

Subject: - Simultaneous elections to Lok Sabha & Legislative Assembly Odisha State, 2019 - Re-poll – 4th Phase - regarding.

Sir,

I am directed to state that on the basis of reports submitted by you/the concerned ROs/the Observers of 48-Binjharpur(SC), 49-Bari, 51-Dharmasala, 54-Sukinda Assembly Constituencies, Under 8-Jajpur (SC) Parliamentary Constituency, 35-Jaleswar Assembly Constituency under 6-Balasore Parliamentary Constituency, 29-Bangiriposi(ST), 33-Baripada Assembly Constituencies under 5-Mayurbhanj(ST) Parliamentary Constituency, 95-Mahanga, 94-Sailpur Assembly Constituencies, under 15-Kendrapara Parliamentary Constituency and 104-Paradeep Assembly Constituency under 16-Jagatsinghpur (SC) Parliamentary Constituency, regarding poll taken for General Election to House of the People and Legislative Assembly of Odisha-2019, on 29th April, 2019 and after taking all material circumstances into account, the Election Commission of India hereby declares under Sub-Section(2) of Section 38 of the Representation of the People Act, 1951, that the poll taken on 29th April, 2019 for the aforesaid Constituencies, at the following polling stations to be void and appoints the 19th May, 2019 as the date and fixes the hours as mentioned in Column (4) of the table below, for taking fresh poll at the said polling stations in the General Election to Lok Sabha and the General Election to the Legislative Assembly of Odisha in accordance with Commission’s instructions contained in the Hand Book for Returning Officers, 2019.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>No. &amp; Name of Parliament Constituency</th>
<th>Assembly Segment No. &amp; Name</th>
<th>Polling Station Number &amp; name</th>
<th>Hours of Poll</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>8-Jajpur (SC)</td>
<td>48-Binjharpur(SC)</td>
<td>135-Kalyanpur Primary School</td>
<td>7:00 AM to 6:00 PM</td>
</tr>
</tbody>
</table>

Contd......p/2-
2. I am further to state that wide publicity should be given by beating of drums etc. in polling areas and contesting candidates of both the said Parliamentary Constituencies and the Assembly Constituencies, should be informed in writing about the fresh poll being taken on the said date.

3. Kindly inform the Returning Officers/Observers concerned and instruct them to act accordingly under intimation to the Commission.

Yours faithfully,

[Signature]
(Elizabeth Johnson)
UNDER SECRETARY
SECRETARIAT OF THE
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 495/ECI/LET/ES-II/OR-HP-LA/2019  Dated: 14th May, 2019

To

The Chief Electoral officer,
Odisha, Bhubaneswar.

Subject: -  Simultaneous elections to Lok Sabha & Legislative Assembly Odisha State, 2019 - Re-poll-3rd Phase-regarding.

Sir,

I am directed to state that on the basis of reports submitted by you/the concerned ROs/the Observers of 87-Baramba, 89-Athagarh Assembly Constituencies under 14-Cuttack Parliamentary Constituency, 19-Deogarh Assembly Constituency under 3-Sambalpur Parliamentary Constituency, 108-Brahmagiri, 109-Satyabadi Assembly Constituencies under 17-Puri Parliamentary Constituency, 60-Talcher Assembly Constituency, under 9-Dhenkanal Parliamentary Constituency, 21-Ghasipura Assembly Constituency under 4-Keonjhar (ST) Parliamentary Constituency and 112-Bhubaneswar Central (Madhya) Assembly Constituency under 18-Bhubaneswar Parliamentary Constituency regarding poll taken for General Election to House of the People and Legislative Assembly of Odisha-2019, on 23rd April, 2019 and after taking all material circumstances into account, the Election Commission of India hereby declares under Sub-Section(2) of Section 58 of the Representation of the People Act, 1951, that the poll taken on 23rd April, 2019 for the aforesaid Constituencies, at the following polling stations to be void and appoints the 19th May, 2019 as the date and fixes the hours as mentioned in Column (4) of the table below, for taking fresh poll at the said polling stations in the General Election to Lok Sabha and the General Election to the Legislative Assembly of Odisha in accordance with Commission’s instructions contained in the Hand Book for Returning Officers, 2019.

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<tr>
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<th>Assembly Segment No. &amp; Name</th>
<th>Polling Station Number &amp; name</th>
<th>Hours of Poll</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>14-Cuttack</td>
<td>87-Baramba</td>
<td>196-Jhajia UGME School, Baramba</td>
<td>7:00 AM to 6:00 PM</td>
</tr>
<tr>
<td></td>
<td></td>
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<td>Contd........p/2-</td>
</tr>
<tr>
<td></td>
<td>Primary School</td>
<td>School</td>
<td></td>
<td></td>
</tr>
<tr>
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<td></td>
<td></td>
</tr>
<tr>
<td>2.</td>
<td>3-Sambalpur 19-Deogarh 183-Siaria Primary School</td>
<td>7:00 AM to 4:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>3.</td>
<td>17-Puri 108-Brahmagiri 222-Kanasasan-2</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>4.</td>
<td>17-Puri 109-Satyabadi 78-Balabhadrapur Nodal U.P. School, Birakesharpur</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5.</td>
<td>17-Puri 108-Brahmagiri 62-Gadibrahma Primary School, Baghamunda</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>6.</td>
<td>9-Dhenkanal 60-Talcher 85-Jandabahal</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>7.</td>
<td>14-Cuttack 89-Athagarh 90-Khuntakata Primary School</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>8.</td>
<td>14-Cuttack 89-Athagarh 100-Sathil Basudevpur UGME School</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>9.</td>
<td>14-Cuttack 89-Athagarh 137-Rajnagar UGME School (E)</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>10.</td>
<td>14-Cuttack 89-Athagarh 138-Rajnagar UGME School(E)</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>11.</td>
<td>4-Keonjhar (ST) 21-Ghasipura 171-Bholanuagaon</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
<tr>
<td>12.</td>
<td>18-Bhubaneswar 112-Bhubaneswar Central(Madhya) 127-Saheed Nagar High School</td>
<td>7:00 AM to 6:00 PM</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. I am further to state that wide publicity should be given by beating of drums etc. in polling areas and contesting candidates of both the said Parliamentary Constituencies and the Assembly Constituencies, should be informed in writing about the fresh poll being taken on the said date.

3. Kindly inform the Returning Officers/Observers concerned and instruct them to act accordingly under intimation to the Commission.

Yours faithfully,

Rakesh Kumar
(UNDER SECRETARY)